

ITEM NO.1501
(For judgment)

COURT NO.5

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7064/2019

UNION OF INDIA & ANR.

Appellant(s)

VERSUS

TARSEM SINGH & ORS.

Respondent(s)

(HEARD BY HON'BLE ROHINTON FALI NARIMAN AND HON'BLE SURYA KANT, JJ.)

WITH

C.A. No. 7068/2019 (IV)

C.A. No. 7065/2019 (IV)

C.A. No. 7066/2019 (IV)

C.A. No. 7067/2019 (IV)

C.A. No. 7084/2019 (IV)

C.A. No. 7086/2019 (IV)

C.A. No. 7081/2019 (IV)

C.A. No. 7079/2019 (IV)

C.A. No. 7070-7071/2019 (IV)

C.A. No. 7104/2019 (IV)

C.A. No. 7101/2019 (IV)

C.A. No. 7090/2019 (IV)

C.A. No. 7072-7073/2019 (IV)

C.A. No. 7089/2019 (IV)

C.A. No. 7085/2019 (IV)

C.A. No. 7083/2019 (IV)

C.A. No. 7087/2019 (IV)

C.A. No. 7082/2019 (IV)

C.A. No. 7102/2019 (IV)

C.A. No. 7078/2019 (IV)

C.A. No. 7074/2019 (IV)

C.A. No. 7075/2019 (IV)

C.A. No. 7103/2019 (IV)

C.A. No. 7080/2019 (IV)

C.A. No. 7076/2019 (IV)

C.A. No. 7077/2019 (IV)

C.A. No. 7105/2019 (IV)

C.A. No. 7088/2019 (IV)

C.A. No. 7069/2019 (IV)

C.A. No. 7092/2019 (IV)

C.A. No. 7110/2019 (IV)

C.A. No. 7091/2019 (IV)

C.A. No. 7094/2019 (IV)

C.A. No. 7095/2019 (IV)

C.A. No. 7097/2019 (IV)

C.A. No. 7100/2019 (IV)

C.A. No. 7099/2019 (IV)

C.A. No. 7096/2019 (IV)

C.A. No. 7098/2019 (IV)

C.A. No. 7093/2019 (IV)

C.A. No. 7109/2019 (IV)

C.A. No. 7106/2019 (IV)

C.A. No. 7107/2019 (IV)

C.A. No. 7108/2019 (IV)

Date : 19-09-2019 These matters were called on for pronouncement
of judgment today.

For Appellant(s) Mr. Mukul Rohatgi, Sr. Adv.
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 Mr. Balwant Singh Billowria, Adv.
 Mr. Suresh Kumar Sharma, Adv.
 Mr. Vivekanand Singh, Adv.
 Mr. Anirudh Ray, Adv.
 Ms. Shilpa Singh, AOR

Hon'ble Mr. Justice R.F. Nariman pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Surya Kant.

The appeals are dismissed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(R. NATARAJAN)
 COURT MASTER (SH)

(RENU DIWAN)
 ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file)